

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1221
TO BE ANSWERED ON 13/12/2023

DELETION OF JOB CARD UNDER MGNREGS

1221 SMT. PHULO DEVI NETAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government is aware of the fact that nearly 5 crore people have had their MGNREGS Job Cards deleted due to non-linking of Aadhaar with bank accounts, if not the reason therefor;
- (b) the State-wise details of the people whose MGNREGS Job Cards have been deleted due to non-linking of Aadhaar with bank accounts;
- (c) the State-wise list of the MGNREGS workers who have been denied wages due to nonlinking of the Aadhaar with Bank accounts; and
- (d) the legal basis for deleting MGNREGS Job Cards for non linking bank accounts with Aadhaar?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (d): Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS). The Job cards are not deleted due to reason of non-linking of Aadhaar with bank accounts.

In the current financial year 2023-24 (as on 07.12.2023), a total number of 68.36 lakh job cards have been deleted for the following reasons: (i) fake job card (incorrect job card), (ii) duplicate job card, (iii) not willing to work, (iv) family shifted from Gram Panchayat permanently and (v) single person in job card and that person is expired.

Beneficiaries under Mahatma Gandhi NREGS are paid through account based as well as Aadhar Based Payment Bridge System. In case a beneficiary is not enabled for Aadhaar Based Payment Bridge System, alternative route is available for making payment.
